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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SARVAPRIYA MUKHERJEE, Adv

Respondent

F. Nasim,  
7/2/18

2. MISS. FARNAZ NASIM, Adv

for L.B Agarwalla &amp; Co.

1. Mr. Anirban Roy, Adv.

2. Ms. Urmila Mukherjee, Adv.

3. Mr. Nitin Behera Adv.

Applicant

Anirban Roy  
7/2/18**ORDER**

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)